

Name of the fair	(Rs. per sq. meter)		
	1990—91	1991—92	1992—93
I. I. T. F.	700	1000	1000
Intl. Security Exhibition	N.H.	1200	N. H.
Electronics India	1500	N. H.	2000
Tex India	500	1000	1250
Ahara	700	1250	1250
Print Pack India	700	N. H.	1250
Wealth & Medicare	N. H.	N. H.	2000
Consumexh	N. H.	900	1100
Sajavat	N. H.	1200	1400

(N.H : Not Held)

PRODUCTION OF NATURAL RUBBER

*173. **SHRIMATI GEETA MUKHERJEE** : Will the Minister of **COMMERCE** be pleased to state :

(a) whether the Government have drawn up a perspective plan to achieve self sufficiency in the production of natural rubber by 2000 A.D.;

(b) if so, the details thereof; and

(c) the stage at which this plan stands at present ?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION AND MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KAMALUDDIN AHMED) : (a) to (c) Yes Sir. A perspective plan has been drawn up to achieve self-sufficiency in the production of natural rubber subject to availability of funds. This plan includes the following strategies to augment the production of natural rubber in the country :—

- (i) Expand the area under rubber cultivation by bringing more and more non-traditional regions under plantation.
- (ii) Spread-up replantation of old and low yielding areas with modern high yielding cultivars.
- (iii) Raise reductivity of existing mature plantations by popularising adoption of modern technology.

This comprehensive perspective plan involves an outlay of Rs. 270 crores between the period 1992-93 to 1996-97. The Plan outlay for the current year 1993-94 is Rs. 42.38 crores which includes a foreign aid component of Rs. 16.41 crores.

In order to achieve the target as set out by the perspective plan and to augment the availability of funds, the Rubber Board has recently finalised a comprehensive project with the World Bank with a total foreign aid of US \$ 92.0 Million. This project is likely to commence after necessary portocols are signed during the current year. After the implementation of the World Bank Project by 1997-98, possibilities can be explored by the Rubber Board to finance the rest of the schemes as envisaged in the perspective plan to achieve self-sufficiency.

[Translation]

PRIVATE AIRLINES

*174. **SHRI VILAS MUTTEMWAR : SHRI MULLAPPALLY RAMACHANDRAN** :

Will the Minister of **CIVIL AVIATION AND TOURISM** be pleased to state :

(a) the details of the charges/taxes payable by the private airlines to the Government;

(b) whether some private airlines are not depositing in the Government treasury inland air travel tax charged from passengers;

(c) if so, the names of such airlines and amount outstanding against each of there; and

(d) the action being taken by the Government in this regard ?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD) : (a) to (d) :

(a) Every carrier including air taxi operators is required to pay Inland Air Travel

(i) M/s. Jagson Airlines, New Delhi.

(ii) City Link Airways, New Delhi.

(iii) Continental Aviation Pvt. Ltd., Bombay.

(iv) East-West, Airlines Bombay,

(d) Show Cause Notices have been issued by the Competent Authorities of the Customs Department to the defaulting air taxi operators under the provisions of IATT Rules, 1989 for recovery of the outstanding dues.

HANDLOOM WEAVERS

*175. SHRI NITISH KUMAR :

PROF. UMMAREDDY VENKATESWARLU :

Will the Minister of TEXTILES be pleased to state :

(a) the total number of handloom weavers in the country, State-wise;

(b) whether the Government have prepared any concrete schemes for their upliftment and welfare;

Tax (IATT) at the rate of 15% of the ticket value in accordance with Finance Act, 1989 read with IATT Rules, 1989.

(b) Yes, Sir.

(c) Details of air taxi operators against whom arrears of IATT are outstanding and the estimated amounts reported by the Ministry of Finance are as follows :

—Rs. 11.31 lakhs up to March, 1993

—Rs. 63.15 lakhs up to February, 1993.

—Rs.35.83 lakhs up to November, 1992

—Rs. 14.28 crores up to February, 1993

(c) if so, details thereof; and

(d) the time bound programme for implementation of these schemes ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI G. VENKAT SWAMY) : (a) The State-wise data on number of handloom weavers is given in the *statement* attached.

(b) and (c) The Government of India is implementing various schemes for upliftment and welfare of handloom weavers including workshed-cum-housing scheme, Thrift Fund Scheme, Group Insurance Scheme and Health Package Scheme.

(d) These schemes are ongoing schemes, and are implemented on a continuous basis.

STATEMENT

Sl. No.	Name of State	Number of persons engaged in preparatory and weaving work in handloom sector.
1	2	3
1.	Andhra Pradesh	452954
2.	Arunachal Pradesh	47285
3.	Assam	1996753
4.	Bihar	239510